

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 63341/2025

[Arising out of impugned final judgment and order dated 15-03-2024 in A482 No. 26013/2023 passed by the High Court of Judicature at Allahabad]

SURJEET PRATAP SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 295096/2025 - CONDONATION OF DELAY IN FILING

IA No. 295097/2025 - EXEMPTION FROM FILING O.T.

Date : 28-11-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Mr. Kush Chaturvedi, AOR
Ms. Prerna Priyadarshini, Adv.
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.
Ms. Ayesha Choudhary, Adv.
Mr. Pramothesh Mukherjee, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application for condonation of delay as well as on the special leave petition, returnable on 17th December, 2025.
2. Dasti, in addition, is permitted.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)